

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3080
ANSWERED ON:15.03.2011
NCRB PUBLICATION ON CRIME
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Crime Records Bureau (NCRB) has recently released its annual publication on `Crime in India`;
- (b) if so, the details thereof including the ranking of the States in regard to increasing violence and crimes, State-wise;
- (c) whether the Government has received any complaints regarding human rights violation by the police personnel; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a): Yes Madam. The National Crime Records Bureau (NCRB), which compiles data on various crimes in the country on the basis of reports received from the States/ UTs, has recently released its annual publication 'Crime in India' for the year 2009.

(b): The State/UT-wise details of total Indian Penal Code (IPC) crime cases registered during 2007 to 2009 are enclosed at Annexure-I.

(c) & (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/ UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued to all State Governments/ UT Administrations on 16th July, 2010. However, according to the National Crime Records Bureau (NCRB), which compiles data regarding crimes, a total of 64, 253 and 191 cases were registered in the country under 'Human Rights Violation by Police' during 2007, 2008 and 2009 respectively.